

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

Room No.478, 4th Floor,
Hotel Samrat, Kautilya Marg,
Chanakyapuri,
New Delhi – 110021

F.No.1/Judl. /Misc./TDSAT/2026

Dated 7th September, 2026

NOTICE

It is notified for information of all concerned that Friday, the 11th September, 2026, has been declared as a holiday for this Tribunal in view of the OM No.12/7/2023-JCA dated 3rd September, 2026 issued by the Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pensions, Government of India regarding BRICS Leaders' Summit to be held in Delhi/New Delhi and the arrangements connected therewith.

The cases listed for Friday, the 11th September, 2026 in this Tribunal shall be taken up on Wednesday, the 16th September, 2026, in addition to the cases already fixed for the said date.


Desk Officer

To

1. The Telecom Lawyers' Association, TDSAT
2. The Registrar-cum-Principal Secretary, TDSAT
3. The Director, TDSAT
4. The Deputy Registrar, TDSAT
5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. All Branches/Sections, TDSAT
7. Notice Board
8. TDSAT Website